

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No.360/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>rd</sup> November 2017, 10.30 A.M

Name of the Company	U. Com Software Pvt Ltd (Krishnacharan Mohanty) -Vs- Registrar of Companies, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

PATITA PARAN BISHU, ADV

fehru

27/11/17

ORDER

Ld. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List on 11/12/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)